

**Central Administrative Tribunal
Principal Bench**

**CP No.758/2018
in
OA No.1120/2014**

New Delhi, this the 3rd day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sneh Lata,
D/o Late Shri U S Pipar
R/o Quarter No.596
Sector IV, R.K. Puram
New Delhi-110022.

...Applicant

(By Advocate: Shri S. Krishna Murthy for Ms. Sonia Menon)

Vs.

1. Prof. Randeep Guleria
Director,
All India Institute of Medical Science,
Ansari Nagar
New Delhi.
2. Shri D.K. Sharma,
Medical Superintendent
All India Institute of Medical Sciences
Ansari Nagar, New Delhi.
3. Ms. Priti Ahluwalia,
Welfare Officer
All India Institute of Medical Sciences
Ansari Nagar
New Delhi.

...Respondents

(By Advocate: Shri Dushyant Parashar)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman:-**

The applicant was removed from service. Feeling aggrieved by that, she filed OA No.1120/2014. After hearing both the parties, the OA was allowed directing that punishment other than the one which would have the effect of putting an end to the employment, can be imposed. The contempt case is filed alleging that the respondents did not implement the order in the OA.

2. Respondents filed compliance affidavit and a copy of the Office Order dated 06.03.2019. Through the said order, the respondents reinstated the applicant into service. It was also mentioned that the nature of punishment imposed against her would be communicated later.

3. We heard Shri S. Krishna Murthy for Ms. Sonia A. Memon, learned counsel for applicant and Shri Dushyant Parashar, learned counsel for respondents.

4. The principal relief granted in the OA was that the applicant be reinstated in the service and punishment of lesser degree, be imposed. In all fairness, the respondents have reinstated the applicant on

06.03.2019. It was also mentioned that the nature of punishment would be indicated later.

5. With this, orders stands complied with substantially. Contempt case is, accordingly, closed.

There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

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